Oil Exploration in Jammu and Kashmir

2527. SHRI G.N. RATANPURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the findings of surveys for explorations of oil and natural gas in Jammu and Kashmir (J and K);
 - (b) the details of any oil and natural gas reserves found in J and K; and
 - (c) the future programme of survey and exploration of oil and natural gas in J and K?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Under the Production Sharing Contract (PSC) regime no exploration block has been awarded in the state of Jammu & Kashmir (J&K). However, ONGC has been carrying out geological and geophysical surveys in phases in the state of J&K since 1957. As on 01.04.2010 ONGC has acquired a total of 2563 GLK of 2D seismic data and has drilled 4 exploratory wells in the State.

So far no commercial hydrocarbon discoveries have been made in the state of J & K.

(c) Directorate General of Hydrocarbons (DGH) has plan to conduct surface geo-chemical survey in Spiti-Zanskar Basin falling in the State of J&K.

Oil exploration in the country

2528. DR. JANARDHAN WAGHMARE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the country is not self reliant in petrol and diesel;
- (b) whether Government is exploring possibilities of oil sources like Bombay High across the country;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) No Sir. The country is not only self reliant in petrol and diesel, it is a net exporter of these petroleum products after meeting its domestic demand. During the year 2009-10, the net exports of petrol and diesel were 9377 thousand metric tonne (TMT) and 15888 TMT respectively.

(b) to (d) Government of India has awarded 263 exploration blocks under pre-New Exploration Licensing Policy (NELP) and eight rounds of NELP. Out of these, currently 216 blocks are operational under the Production Sharing Contract regime. Exploration activities are currently going on in 105 on land exploration blocks falling in 18 States, and 111 offshore exploration blocks, including deepwater blocks, in east and west coast of the country.

Further, seismic surveys are also being carried out by Directorate General of Hydrocarbons (DGH) in several areas to assess hydrocarbon prospectivity. Based on the data acquired during the surveys, block are carved out for offering under NELP bidding rounds. In addition, Oil and Natural Gas Corporation Limited (ONGC) and Oil India Limited (OIL) are carrying out exploration activities in the nomination areas.

Money owned by private airlines to public sector oil companies

2529. SHRIM.P. ACHUTHAN:

SHRI SHANTARAM LAXMAN NAIK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that a number of private airlines in the country is owing huge sum of money to public sector oil companies;
- (b) if so, the details thereof, with a list of amounts private airlines owe to various oil companies;
- (c) whether this holding up of payment by the private airlines adds to losses of oil companies;
 - (d) if so, the details thereof;
- (e) whether Government has taken any step to recover the due amounts from these airlines; and